NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 06/(MAH)/2012 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES: Mr. Bajirao Ranu Bhise

V/s.

M/s. Jallaxmi Aqua Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. 7 NAME ADV smituni DESIGNATION 10-2)

SIGNATURE

<u>ORDER</u>

C.P. No. 06/397-398/CLB/MB/2012

Dated: 24.11.2016

Ld. Counsel for both sides are present.

At the request of both the parties, list this matter for hearing on 27th January, 2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)